



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2012-13/281

RPCD.CO.RRB.No.BL.BC. 42 /03.05.90/2012-13

November 02, 2012

All Regional Rural Banks

Dear Sir,

Master Circular on Branch Licensing – Regional Rural Banks-Amendment

Please refer to our [Master Circular RPCD.CO.RRB.BL.BC.05/03.05.90/2012-13 dated July 2, 2012](#) on the captioned subject. In partial modification, para 2.5 of the above circular may be amended to read as:

“2.5 Requirement for Conduct of Government Business

RRBs are permitted to undertake State Government business as sub-agents of the Sponsor Bank with the prior approval from the concerned State Government and RBI. The Sponsor Bank should submit the proposal to the concerned Regional Office of RBI in accordance with DGBA guidelines issued vide circular DGBA.GAD.No.H.15327/31.01.004/2006-07 dated April 19, 2007, for issue of necessary authorisation.”

2. All other contents of the circular remain unchanged.
3. Please acknowledge receipt to our concerned Regional Office.

Yours faithfully

(C. D. Srinivasan)
Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाइए।

“चेतावनी : रिज़र्व बैंक द्वारा मेल-डाक, एसएमएस या फोन कॉल के जरिए किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।”

Caution: RBI never sends mails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.